

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR  
COURT 9 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 22-07-2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>	<b>Next Date</b>
			<b>S.C.T.H.CT. TIME BOUND</b>		
1	SUIT	101627/2013	MANGARULAL SURAJBALI VISHWAKARM AND ANR Vs RANJAMADEVI MITHAILAL VISHWAKARMA AND ANR	S H BOHRA	
			<b>ARGUMENTS</b>		
2	SUIT	108171/1999	KHOZEMA TAYEBALI TAWAWALA AND ORS Vs 1A ASMABAI WD O IBRAHIM TAWAWALA AND ORS	ZAIDY AND CO TAMHANE AND CO	
			<b>DIRECTIONS</b>		
3	SUIT	103068/2019	Shri Subhashchandra Ramlatvat Vishwakarma Vs Shri Kashi Prasad Devnandan	Mr. Jaiprakash Vishwakarma	
			<b>SERVICE</b>		
4	SUIT	100990/2019	Bhimappa Ramling Sakhare Vs Ramesh Shivling Sakhare	Shanka M. Katkar	

5	SUIT	101276/2017	Mr Yeshwant Babu Charikar Vs 1. Vasant Babu Charikar 2. Dinanath Babu Charikar 3.Smt. Yesoda Parshuram Patil	Mr Pratap singh	
			<b>NM REPLYREJOINDER</b>		
6	SUIT	102949/2019	Dr. (Mrs. Joyce Deshmangalam Sankaran Vs Organization for Educational Resources and Technological Training	Dr. Santosh Raje	

**SHERISTEDAR  
CR No.9**